

HIGH COURT OF UTTARANCHAL AT NAINITAL.

NOTIFICATION

No. 89. /UHC/Admn.A/2005. Dated: August 2, 2005

Pursuant to the Government Notification (Appointment) No.20-Ek- (9)/XXXVI (1)/Nyaya Anubhag/2005,Dehradun dated July 25, 2005,Sri Hemant Chandra Seth, Addl. District & Sessions Judge, Bhadohi (Gyanpur) (U.P.) retired on 31.07.2005, is re-appointed after his retirement till he attains the age of 62 years or earlier as the case may be, as Additional District & Sessions Judge/ III F.T.C., Hardwar in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

No. 90 . /UHC/Admn.A/2005. Dated: August 2, 2005

Pursuant to the Government Notification (Appointment) No.20-Ek- (9)/XXXVI (1)/Nyaya Anubhag/2005,Dehradun dated July 25, 2005,Sri Birbhan Singh, Addl. District & Sessions Judge/ Special Judge, Mathura, (U.P.) retired on 31.07.2005, is re-appointed after his retirement till he attains the age of 62 years or earlier as the case may be, as Additional District & Sessions Judge/ VII F.T.C., Dehradun in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

By Order of the Court.

Sd/-
(V.K.Maheshwari)
Registrar General.